NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

5. IA 3206(MB)2024
IN
C.P. (IB)/1972(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: The Shop

Vs

Carbontree Industries Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016, Regulation 44(2), Liquidation process Regulation, 2016

ORDER

1. Adv. Kashmira Khedekar i/b P.G. Sabnis for the Applicant/ Liquidator present through virtual mode.

   IA-3206(MB)2024

2. Due to technical glitch from the Applicant side, the matter is adjourned to **01.07.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/